

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD

OA/TA/MA/RA/C.A. No.

220/1992

APPLICANT(S)

Paras Chhaganlal Patel, Esq., M.A.

COUNSEL

VERSUS

WT 2

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RESPONDENT(S)

COUNSEL

DATE	Officer Report	Orders

28/2

: 1 :

Shri Paras Chhaganlal Kataria,

.. Applicant.

V/s.

1. Asst. Station Director,
All India Radio,
Makarpura,
Baroda.
2. Station Director,
All India Radio,
Navrangpura,
Ahmedabad- 380 009.
3. Deputy Director General,
All India Radio,
Akashwani Bhavan,
Opp. Churchgate Railway,
Station,
Bombay- 400 020.

.. Respondents

O R A L J U D G M E N T

O.A. No. 220 of 1992

Date: 12.5.1992.

Per: Hon'ble Mr. R.C. Bhatt) Member (J)

Mr. R.M. Vin learned advocate for the applicant
~~waives~~
is present. Mr. Akil Kureishi ~~waive~~ notice and appears for
the respondents.

After arguments, ~~by~~ Mr. Vin learned advocate for
the applicant wants to withdraw this O.A. at this stage
under the instruction of his client who is present in the
Court. Permission granted. Application is disposed of
accordingly at the admission stage.


(R.C. Bhatt)
Member (J)

*K.B.